

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00101/2019  
IN  
ORIGINAL APPLICATION NO.170/00058/2017**

**DATED THIS THE 23<sup>RD</sup> DAY OF OCTOBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Santhosh Laxman Melmari,  
S/o late L.N. Melmari  
R/at C/o J. Partasarathi Chidamber,  
Radha Nilaya, 9<sup>th</sup> Ward Aravind Nagar,  
Hospet, Bellary District – 583 101. ...Petitioner

(By Advocate Shri M.G. Udaneshwara)

Vs.

1. Mr. Arun Goel,  
Secretary to Union of India,  
Ministry of Culture,  
Archaeological Survey of India,  
New Delhi – 110 001.

2. Smt Usha Sharma,  
The Director General,  
Archaeological Survey of India,  
New Delhi – 110 001.

3. Dr. Daljeet Singh,  
Superintendent of Archaeological Survey,  
Behind Kannada Sahitya Bhavan,  
Near R.N. Shetty Stadium,  
Dharwad – 580 008. ....Respondents.

(By Shri K. Gajendravasu, Sr. Panel Counsel for Respondents)

**O R D E R (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri Gajendra Vasu, learned counsel representing the respondents stated that in compliance with the order dated 06.11.2017 passed by this Tribunal in OA.No. 58/2017, the respondents have considered the petitioner's case and a detailed order dated 21.07.2020 has already been issued in this regard.

2. The fact as stated by Shri Gajendra Vasu, has not been disputed by Shri Uddaneshwara, learned counsel for the petitioner.

3. In view of the above, nothing survives in the present Contempt Petition and the same is dismissed having been rendered infructuous.

4. However, the Petitioner shall be at liberty to file a fresh Original Application, in case he still remains dissatisfied with the order dated 21.07.2020 issued by the respondents.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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